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L.K.Mallia Vrs. UOI

O.A. No. 432 of 2013

Order dated: 16.07.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. B.S.Tripathy, Ld. Counsel appearing for the applicant, who by filing a memo wants to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK